

(f) and (g) Infrastructural factors in the transport sector like narrow roads, shortage of parking space for trucks at border check posts, constraints on the rail network on Bangladesh Railways etc. are affecting India-Bangladesh trade.

Restriction on Movement of Foodgrains

2103. SHRI JANARDAN YADAV: Will the Minister of FOOD be pleased to state:

- (a) whether there are any restrictions on the movement of foodgrains in the country;
- (b) the manner in which Government ensures that there is no regional disparity in the availability of foodgrains in the country; and
- (c) the detailed plans made for proposed for security scheme?

THE MINISTER OF FOOD (SHRI DEVENDRA PRASAD YADAV): (a) In March 1993, Central Government advised all the States/U.Ts., to remove all types of movement restrictions on foodgrains. In response to this, all the States/U.Ts. except West Bengal, Andhra Pradesh and Jammu & Kashmir have either removed the existing movement restrictions or have intimated that there exists no movement restrictions on foodgrains. For wheat & coarsegrains the whole country is a single food zone at present. Efforts to persuade the State Government of Andhra Pradesh, West Bengal and Jammu & Kashmir to remove the remaining restrictions on paddy/rice are continuing. (b) Allocations of wheat and rice from Central Pool to various States/U.Ts. for the PDS/RPDS are made on month to month basis, having regard to the stocks available, seasonal availability, relative needs and off-take trends. The allocations from Central pool are supplemental in nature and not meant for meeting the entire requirements of State Governments and U.T. Adms. The Central Government has also undertaken open sale of wheat and rice in different parts

of the country to meet local requirements.

Besides, removal of all restrictions on the movement of foodgrains will help in better distribution and availability of foodgrains all over the country.

(c) The concept of food security is basic to planning for production, stocking and distribution of foodgrains. A constant watch is kept on the production levels and stocks of foodgrains and efforts are made to have sufficient stocks of foodgrains in Central Pool to ensure adequate availability of foodgrains.

No Industry Districts in Orissa

2104. SHRI RAHASBIHARI BARIK:

SHRI BHAGABAN MAJHI:

Will the Minister of INDUSTRY be pleased to state:

- (a) the number of 'No Industry District' in Orissa as on 31st March, 1996;
- (b) whether efforts are being made by Government to set up industry in every district particularly which are 'No Industry District';
- (c) if so, the steps taken in that direction;
- (d) the steps taken to clear the proposals pending in that regard; and
- (e) the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) As per the District Industry Centre (DIC) Action Plan 1979-80 a list of 'No Industry Districts' was prepared in early 80s. In Orissa, 3 such districts namely Bolangir, Balasore & Phulbani were declared 'No Industry Districts'. A Growth Centre Scheme for infrastructure development to attract industries in those 'No Industry Districts' was introduced by the Govt. of India in April, 1983 with the provision of a Central assistance of upto Rs. 2 crores for establishment of infrastructure. In Orissa, Bolangir was given full Central assistance of Rs. 2 crores and the project was completed. Balasore was given Central assistance of Rs. 1.5 crores and in Phulbani an amount of Rs. 50